

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

Original Application No. 181/00716/2019

Friday, this the 4th day of October, 2019

CORAM:

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

P.M.M.Mohammed Abdul Ofoor, aged 30 years
S/o.Naha, Police Constable, B.No.544
Police Station, Kavaratti, Pin – 682 555 **Applicant**

(By Advocate : Mr.K.S.Bharathan)

V e r s u s

1. Union Territory of Lakshadweep
Represented by its
Administrator, Lakshadweep Administration
Secretariat, Kavaratti, Pin – 682 555
2. The Senior Superintendent of Police
Appellate Authority
Police Accommodation Board
Kavaratti, Pin – 682 555
3. The Deputy Superintendent of Police, (HQ)
(Chairman, Police Accommodation Board)
Kavaratti, Pin – 682 555
4. Imran Kuraishi.Z.N.M
Police Constable, B.No.526
Police Station, Kavaratti, Pin – 682 555
5. Naemathulla.U
Police Constable, B.No.550
Police Station, Kavaratti, Pin – 682 555
6. Shan Puthanu Shaji.C.P
Police Constable, B.No.559
Police Station, Kavaratti, Pin – 682 555
7. Mohammed Raisudheen
Police Constable, B.No.570
Police Station, Kavaratti, Pin -682 555

8. Shameerabi.R.M
 Woman Police Constable, B.No.602
 Police Station, Kavaratti, Pin – 682 555 **Respondents**

(By Advocate : Mr.S.Manu for R 1-3)

This application having been heard on 4.10.2019 the Tribunal on the same day delivered the following:

O R D E R (ORAL)

By Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member

After hearing both sides, this Tribunal is of the view that the Original Application can be disposed of at this stage by directing respondent no.2 to consider the representation filed by the applicant, a copy of which is available at Annexure A-2. This shall be done within three weeks from the date of receipt of a copy of this order. The Original Application is disposed of as above. No costs.

**(ASHISH KALIA)
 JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
 ADMINISTRATIVE MEMBER**

SV

List of Annexures

Annexure A1 - True copy of the order dated 28th of August, 2019 bearing No.F.No.05/46/2018/CO/2328

Annexure A2 - True copy of the representation dated 5.9.2019 submitted by the petitioner to the 2nd respondent.

Annexure A3 - True copy of the judgment in WPC No.24895 of 2019 before the Hon'ble High Court of Kerala.

-X-X-X-X-X-X-X-